

ITEM NO.101

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No(s).3674-3675/2023

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY

Appellant(s)

VERSUS

HARNAND SINGH (DECEASED) THR. LRS.

Respondent(s)

([GROUP MATTER] [FOR FURTHER ARGUMENTS]

IA No. 136489/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.96461/2023 - EXEMPTION FROM FILING O.T., IA No.65237/2022 - EXEMPTION FROM FILING O.T., IA No.136491/2021 - EXEMPTION FROM FILING O.T., IA No.65235/2022 - STAY APPLICATION)

WITH

C.A. No. 3676-3688/2023 (III-A)

(IA No. 146430/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 195408/2019 - EXEMPTION FROM FILING O.T., IA No.146429/2019 - EXEMPTION FROM FILING O.T., IA No. 195405/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.146431/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No.3869/2023 (III-A)

(IA No. 196306/2019 - EXEMPTION FROM FILING O.T., IA No.171262/2019 - EXEMPTION FROM FILING O.T., IA No. 155937/2019 - EXEMPTION FROM FILING O.T., IA No. 196305/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 171261/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No.6399/2023 (III-A)

(IA No. 142259/2023 - EXEMPTION FROM FILING O.T.)

MA No.2424/2019 in SLP(C) No. 9732/2014 (XI)

(IA No. 130967/2018 - APPLICATION FOR SUBSTITUTION, IA No.130964/2018 - CLARIFICATION/DIRECTION  
IA No. 130969/2018 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No.130965/2018 - EXEMPTION FROM FILING O.T.)

MA No.2663/2023 in SLP(C) No. 36027/2009 (XI)

(IA No. 155314/2023 - CLARIFICATION/DIRECTION, IA No.155315/2023 - EXEMPTION FROM FILING O.T.)

MA No.2404/2023 in SLP(C) No. 28146/2009 (XI)

(IA No. 175823/2023 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA No.220331/2023 - APPLICATION FOR PERMISSION, IA No. 175817/2023 - APPLICATION FOR SUBSTITUTION, IA No. 236059/2023 - APPROPRIATE

ORDERS/DIRECTIONS, IA No. 175827/2023 - EXEMPTION FROM FILING O.T.,  
IA No. 175828/2023 - EXEMPTION FROM FILING SEPARATE SLP  
IA No. 175820/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2305/2023 in SLP(C) No.23068-23070/2010 (XI)  
(IA No. 176645/2023 - APPLICATION FOR CONDONATION OF DELAY IN  
FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA  
No.176641/2023 - APPLICATION FOR SUBSTITUTION, IA No. 176589/2023 -  
CLARIFICATION/DIRECTION, IA No. 176590/2023 - EXEMPTION FROM FILING  
O.T., IA No. 176643/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2402/2023 in SLP(C) No.23900/2009 (XI)  
(IA No.175987/2023 - CLARIFICATION/DIRECTION, IA No. 175993/2023 -  
EXEMPTION FROM FILING O.T., IA No. 175991/2023 - EXEMPTION FROM  
FILING PAPER BOOKS)

MA No.2600/2023 in SLP(C) No. 29597-29639/2010 (XI)  
(IA No. 184153/2023 - APPLICATION FOR CONDONATION OF DELAY IN  
FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA  
No.184148/2023 - APPLICATION FOR SUBSTITUTION, IA No. 184120/2023 -  
CLARIFICATION/DIRECTION, IA No. 184124/2023 - EXEMPTION FROM FILING  
O.T., IA No. 184151/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2602/2023 in SLP(C) No. 29597-29639/2010 (XI)  
(IA No. 184214/2023 - APPLICATION FOR CONDONATION OF DELAY IN  
FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA  
No.184205/2023 - APPLICATION FOR SUBSTITUTION, IA No. 184196/2023 -  
CLARIFICATION/DIRECTION, IA No. 184198/2023 - EXEMPTION FROM FILING  
O.T., IA No. 184212/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2598/2023 in SLP(C) No. 29597-29639/2010 (XI)  
(IA No.184257/2023 - APPLICATION FOR CONDONATION OF DELAY IN FILING  
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA No. 184254/2023  
- APPLICATION FOR SUBSTITUTION, IA No. 184238/2023 -  
CLARIFICATION/DIRECTION, IA No. 184240/2023 - EXEMPTION FROM FILING  
O.T., IA No. 184256/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2601/2023 in SLP(C) No. 29597-29639/2010 (XI)  
(IA No. 184300/2023 - APPLICATION FOR CONDONATION OF DELAY IN  
FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA  
No.184295/2023 - APPLICATION FOR SUBSTITUTION, IA No. 184284/2023 -  
CLARIFICATION/DIRECTION, IA No. 184286/2023 - EXEMPTION FROM FILING  
O.T., IA No. 184297/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2603/2023 in SLP(C) No. 29597-29639/2010 (XI)  
(IA No. 184342/2023 - APPLICATION FOR CONDONATION OF DELAY IN  
FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA  
No.184338/2023 - APPLICATION FOR SUBSTITUTION, IA No. 184331/2023 -  
CLARIFICATION/DIRECTION, IA No. 184336/2023 - EXEMPTION FROM FILING  
O.T., IA No. 184340/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2597/2023 in SLP(C) No. 29597-29639/2010 (XI)  
(IA No.184602/2023 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA No. 184594/2023 - APPLICATION FOR SUBSTITUTION, IA No. 184579/2023 - CLARIFICATION/DIRECTION, IA No. 184580/2023 - EXEMPTION FROM FILING O.T., IA No. 184596/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2604/2023 in SLP(C) No. 29597-29639/2010 (XI)  
(IA No. 184648/2023 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA No.184638/2023 - APPLICATION FOR SUBSTITUTION, IA No. 184623/2023 - CLARIFICATION/DIRECTION, IA No. 184624/2023 - EXEMPTION FROM FILING O.T., IA No. 184643/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2596/2023 in SLP(C) No. 29597-29639/2010 (XI)  
(IA No. 184743/2023 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA No.184738/2023 - APPLICATION FOR SUBSTITUTION, IA No. 184732/2023 - CLARIFICATION/DIRECTION, IA No. 184733/2023 - EXEMPTION FROM FILING O.T., IA No. 184742/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2416/2019 in SLP(C) No. 25328-25360/2010 (XI)  
(IA No. 130849/2018 - APPLICATION FOR SUBSTITUTION, IA No.130841/2018 - CLARIFICATION/DIRECTION, IA No. 130853/2018 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 130847/2018 - EXEMPTION FROM FILING O.T.)

MA No.2418/2019 in SLP(C) No. 25328-25360/2010 (XI)  
(IA No. 130904/2018 - APPLICATION FOR SUBSTITUTION, IA No.130899/2018 - CLARIFICATION/DIRECTION, IA No. 130905/2018 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No.130902/2018 - EXEMPTION FROM FILING O.T.)

MA No.2412/2019 in SLP(C) No. 30610/2010 (XI)  
(IA No. 50870/2019 - APPLICATION FOR SUBSTITUTION, IA No.130932/2018 - APPLICATION FOR SUBSTITUTION, IA No. 130925/2018 - CLARIFICATION/DIRECTION, IA No. 50871/2019 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 130935/2018 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 130928/2018 - EXEMPTION FROM FILING O.T.)

MA No.2413/2019 in SLP(C) No. 20397/2010 (XI)  
(IA No. 69259/2023 - APPLICATION FOR SUBSTITUTION, IA No.130955/2018 - APPLICATION FOR SUBSTITUTION, IA No. 130952/2018 - CLARIFICATION/DIRECTION, IA No. 69260/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 130958/2018 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 130954/2018 - EXEMPTION FROM FILING O.T.)

MA No.2417/2019 in SLP(C) No. 25328-25360/2010 (XI)  
(IA No. 134771/2018 - CLARIFICATION/DIRECTION, IA No. 134773/2018 - EXEMPTION FROM FILING O.T.)

MA No.2414/2019 in SLP(C) No. 25328-25360/2010 (XI)  
(IA No. 134781/2018 - CLARIFICATION/DIRECTION, IA No. 221806/2023 -  
EXEMPTION FROM FILING O.T., IA No. 134782/2018 - EXEMPTION FROM  
FILING O.T.)

MA No.2423/2019 in SLP(C) No. 25328-25360/2010 (XI)  
(IA No. 134802/2018 - CLARIFICATION/DIRECTION, IA No. 134805/2018 -  
EXEMPTION FROM FILING O.T.)

MA No.2422/2019 in SLP(C) No. 25328-25360/2010 (XI)  
(IA No. 134812/2018 - CLARIFICATION/DIRECTION, IA No. 134814/2018 -  
EXEMPTION FROM FILING O.T.)

MA No.2415/2019 in SLP(C) No. 25328-25360/2010 (XI)  
(IA No. 50962/2022 - APPLICATION FOR SUBSTITUTION, IA  
No.142179/2018 - CLARIFICATION/DIRECTION, IA No. 142181/2018 -  
EXEMPTION FROM FILING O.T.)

MA No.2421/2019 in SLP(C) No. 25328-25360/2010 (XI)  
(IA No. 9231/2023 - APPLICATION FOR SUBSTITUTION, IA No.142198/2018  
- CLARIFICATION/DIRECTION, IA No. 142201/2018 - EXEMPTION FROM  
FILING O.T.)

MA No.2420/2019 in SLP(C) No. 25328-25360/2010 (XI)  
(IA No. 142221/2018 - CLARIFICATION/DIRECTION, IA No. 142222/2018 -  
EXEMPTION FROM FILING O.T.)

MA No.2419/2019 in SLP(C) No. 25328-25360/2010 (XI)  
(IA No.142238/2018 - CLARIFICATION/DIRECTION, IA No. 142240/2018 -  
EXEMPTION FROM FILING O.T.)

SLP(C) No.20251/2023 (XI)  
(IA No. 113044/2023 - EXEMPTION FROM FILING O.T.)

MA No.2606/2023 in SLP(C) No. 29597-29639/2010 (XI)  
(IA No. 184763/2023 - APPLICATION FOR CONDONATION OF DELAY IN  
FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA  
No.184758/2023 - APPLICATION FOR SUBSTITUTION, IA No. 184756/2023 -  
CLARIFICATION/DIRECTION, IA No. 184757/2023 - EXEMPTION FROM FILING  
O.T., IA No. 184761/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2605/2023 in SLP(C) No. 29597-29639/2010 (XI)  
(IA No.184864/2023 - APPLICATION FOR CONDONATION OF DELAY IN FILING  
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA No. 184859/2023  
- APPLICATION FOR SUBSTITUTION, IA No. 184849/2023 -  
CLARIFICATION/DIRECTION, IA No. 184852/2023 - EXEMPTION FROM FILING  
O.T., IA No. 184862/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2411/2019 in SLP(C) No. 23068-23070/2010 (XI)  
(IA No. 100923/2020 - APPLICATION FOR PERMISSION, IA No.134823/2018  
- CLARIFICATION/DIRECTION, IA No. 100924/2020 - EXEMPTION FROM  
FILING O.T., IA No. 134824/2018 - EXEMPTION FROM FILING O.T.)

MA No.274/2021 in SLP(C) No. 9732/2014 (XI)  
(IA No. 100898/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA  
No.100899/2020 - EXEMPTION FROM FILING O.T.)

MA No.2607/2023 in SLP(C) No. 29597-29639/2010 (XI)  
(IA No. 184665/2023 - CLARIFICATION/DIRECTION, IA No. 184668/2023 -  
EXEMPTION FROM FILING O.T.)

Diary No(s).9072/2024 (XI)  
(IA No.56085/2024-CONDONATION OF DELAY IN FILING and IA  
No.56092/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
and IA No.56088/2024-APPLICATION FOR SUBSTITUTION and IA  
No.56087/2024-EXEMPTION FROM FILING O.T. and IA No.56093/2024-  
PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.56091/2024-  
APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR  
SETTING ASIDE THE ABATEMENT and IA No.56089/2024-APPLICATION FOR  
ABATEMENT)

Date : 04-04-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s)      Mr. Ravindra Kumar, Sr. Adv.  
Noida Authority      Mr. Rachit Mittal, AOR  
                                 Mr. Parish Mishra, Adv.  
                                 Mr. Adarsh Srivastava, Adv.  
                                 Mr. Binay Kumar Das, AOR  
                                 Mr. Vipin Kumar Saxena, Adv.  
                                 Mr. Shivam Saksena, Adv.  
  
                                 Mr. Ashok Kumar Sharma, Sr. Adv.  
                                 Mr. Jitendra Mohan Sharma, Sr. Adv.  
                                 Mr. Sheo Kumar Gupta, Adv.  
                                 Mr. Saket Sikari, Adv.  
                                 Mr. Shekhar Kumar, AOR  
                                 Mr. V.K. Shukla, Sr. Adv.  
                                 Mr. Shrivandit Mishra, Adv.  
                                 Mr. Suraj, Adv.  
                                 M/s. Anuradha & Associates, AOR  
  
                                 Mr. Dr. Rajeev Sharma, AOR  
                                 Mr. Prashant Sharma, Adv.  
                                 Mr. Raghuvir Sharma, Adv.  
                                 Mr. Dharmendra Sharma, Adv.  
                                 Mr. Vipin Kumar Sharma, Adv.  
                                 Mr. Anil Kaushik, Adv.  
  
                                 Mr. Praveen Swarup, AOR

**For Respondent(s) Mr. Praveen Swarup, AOR**

**Mr. Dr. Rajeev Sharma, AOR  
Mr. Prashant Sharma, Adv.  
Mr. Raghuvir Sharma, Adv.  
Mr. Dharmendra Sharma, Adv.  
Mr. Vipin Kumar Sharma, Adv.  
Mr. Anil Kaushik, Adv.**

**Mr. Binay Kumar Das, AOR**

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1. Arguments remained inconclusive.**
- 2. List the matters for further arguments on 18.04.2024.**

**(ARJUN BISHT)  
COURT MASTER (SH)**

**(PREETHI T.C.)  
COURT MASTER (NSH)**